

DIVISION BENCH

P-106

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/3(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SHREE PRAKASH PANDEY
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr.Santosh Kr.Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms.Zeba Khan, Adv.]
Ms.Muskan Saha,Adv.]

Ms.Jayati Choudhury,Adv.] For Personal Guarantor
Ms.Rashhmi Singhee, Adv.]
Ms.Priya Malakar,Adv.]

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing .
2. Post the matter on **01/07/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**